Annexure - 7 Name of the corporate debtor: Ferrous Infrastructure Private Limited; Date of commencement of CIRP on 02.02.2023; List of creditors as on: 24.06.2025

List of operational creditors (Government dues) (Amount in $\Tilde{?}$)

	Sl.	Details of claimant	at		of claim received	Details of claim admitted				Amount of	Amount of	Amount of	Amount of claim	Remarks, if
	No												not admitted	any
	•	•	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted		Whether related party?	% of voting shar e in CoC, if applicable	claim	dues, th at may be set- off			
1		EPFO through RPFC-II/Recovery officer		NA	10,06,608.00	10,06,608.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
2		DTCP Dharuhera		NA	42,34,03,716.00	22,66,24,716.00	Unsecured	NA	NIL	NIL	NIL	NIL	19,67,79,000.00	NIL
3		Deputy Commissioner of Income Tax Circle-7(1), New Delhi 9 (Garima)		NA	8,79,22,322.00	8,79,22,322.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
4		Deputy Commissioner of Income Tax (Nilesh Kumar Keshri) Circle -74(1), I	New Delhi	NA	54,70,820.00	54,70,820.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
		Total Rs.			51,78,03,466.00	32,10,24,466.00							19,67,79,000.00	